

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3311
ANSWERED ON:30.11.2010
TRIAL OF TERRORISTS
Jindal Shri Naveen

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of terrorists and Anti National elements awaiting trial in the country State-wise including Jammu & Kashmir;
- (b) the number of terrorists convicted/Sentenced during the last three years and the current year;
- (c) whether all the cases against such terrorists has been disposed off; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (d): As a part of the ongoing Counter-Terrorism/Counter-Insurgency Operations, a number of persons arrested on charges of terrorism/anti-national activities are subjected to the required judicial process which includes registration, investigation and prosecution before appropriate judicial Courts. However, the figures in this regard are not centrally maintained.